

and two other lines in Syria. Since then the matter has been pursued with Syria from time to time. During his visit to India in April 1979, the Syrian Minister of Transport had indicated that India could give its offer for the turn-key construction of the railway lines in Syria, which would be considered along with other offers. Accordingly a team of Indian Railway experts has recently left for Syria for the collection of cost data and other particulars to enable preparation of an offer.

New Jalpaiguri to Gangtok Line

11271. SHRI AMAR ROY PRADHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have decided to lay a new railway line from New Jalpaiguri to Gangtok (Sikkim); and

(b) if so, the latest progress in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) No.

(b) Does not arise.

Blood Robbery at AIIMS

11272. SHRI PRADYUMNA BAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether his attention has been invited to a news item which appeared in the *Hindustan Times* dated the 2nd May, 1979 under the heading 'Blood robbery' at Medical Institute;

(b) if so, the details thereof; and

(c) what remedial measures have been taken or are proposed to be taken to improve the image of the Institute?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) Yes.

(b) A statement is attached,

(c) The Institute have already taken steps to streamline the Hospital administration and to provide maximum satisfaction to the suffering patients by increasing the number of emergency beds in the casualty and doing away of levying charges on the basis of income of the patients treated in O.P.D. The following additional facilities for the patients and their attendants have been provided;

(i) No. of stretchers and wheel chairs with stretcher bearers have been augmented at various places in the Hospital.

(ii) The Rajgarhia Vishram Sadan is being extended to accommodate more attendants. Besides an additional night shelter for attendants is under construction in the Hospital.

Statement

Shrimati Urmila Devi, W/o. Shri T. C. Raina reported to the Neuro-Surgery OPD of AIIMS Hospital on 22-3-1979. After preliminary examination she was suspected to have a brain tumor and she was advised admission. For brain tumor surgery, 6-8 units of blood are required. The patient's relatives were requested to deposit four units of blood. It has been the experience of the Neuro-Surgery Department that if the patients are admitted prior to donation of blood by the family, the family members are reluctant to donate blood subsequently. The patient has then to wait unduly in the ward before surgery can be undertaken. The blood bank cannot provide the blood required for all the patients requiring surgery from its Voluntary donors. Even when the family members donate blood, the AIIMS Hospital Blood Bank has to supply nearly 60-70 per cent from Voluntary donations through Red Cross. The use of blood from professional donors is not recommended because this is potentially dangerous for patients specifically requiring large number of blood transfusions, as many of the patients with brain tumor do. As soon as the doctors were informed about the donation of blood, the patient

was admitted. The patient was fully investigated. Unfortunately, she turned out to have multiple secondaries involving not only brain but also her spine, hip, pelvis, sacrum and the shoulder. Under these circumstances, a definitive surgery was not possible. This was explained to the patient's husband by the doctors.

There is no authorised agent of the Blood Bank of the AIIMS. However, a motivator is paid Re. 1/- for every donor brought to the Hospital. The Hospital authorities did not advise the husband of the patient to approach any agent for procurement of blood.

A fact Finding Enquiry has been ordered by the Director of All India Institute of Medical Sciences.

Statement correcting answer given to Unstarred Question No. 2734 dated 7-12-78 re. Recommendations of Technical Evaluation Committee of Central Research Institute for Yoga and Vishwayatan Yogashram

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDAR VERMA): In parts (d) & (e) of Lok Sabha Unstarred Question No. 2734 put down in Lok Sabha on 7-12-1978, it was asked as to whether Government propose to accept and implement the recommendation of the Technical Evaluation Committee of Central Research Institute for Yoga and Vishwayatan Yogashram. In reply it was stated *inter-alia* that the report of the Committee along with the suggestion thereon of this Ministry are being forwarded to the Administrator of the Central Research Institute for Yoga and Vishwayatan Yogashram for taking necessary action to implement them.

It has now come to notice that the facts given in the above reply were not correct. The report of the Committee had actually been forwarded to the Administrator of Central Research Institute for Yoga and Vishwayatan Yogashram for his comments on 1-11-1978 and his comments were awaited when this question was

replied. These comments have been received on 17th April, 1979 and are under examination. There has thus been no occasion so far to send any Government directives/suggestions to the Administrator for implementation action. This mistake came to notice while framing a reply to Lok Sabha Unstarred Question No. 8644 answered on 26-4-1979.

The reply to parts (d) and (e) of the question may now be corrected to read as follows:

(d) and (e) "Most of the suggestions made by the Committee in its report are acceptable. The report of the Committee has been forwarded to the Administrator of the Central Research Institute for Yoga and Vishwayatan Yogashram for his comments".

11.30 hrs.

श्री राम बिलस पासवान (हाजीपुर):
अध्यक्ष महोदय, एक हरिजन महिला के बलात्कार का मामला मैं उठाना चाहता हूँ... (इश्वरान)...

श्री मोहन लाल विप्लव (बुर्जा): एक हरिजन महिला के साथ रेप किया गया है। दो बार रेप किया है और पार्लियामेंट से मुश्किल से एक फरलांग के फासले पर बह हुआ है। जब रिपोर्ट लिखाने के लिए बह जाती है तो उस को भगा दिया जाता है।

.. (इश्वरान) ..

MR. SPEAKER: Order, order. This is a very important matter. I have also read in the papers. I shall certainly ask the Home Minister to go into the matter. (Interruptions) I shall certainly direct the Home Minister to go into the matter.

Now, papers laid.

Don't record (Interruptions) * *

SHRI JOYTIRMOY BOSU (Diamond Harbour): I shall take a min-

**Not recorded.